

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 208
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. **...Petitioners**
Versus
Basant Kumar Goyal & Ors. **... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Samay Maheshwari, Adv.
Prakul Khurana, Adv.
For the Respondent : Sandeep Taneja, Adv.
Sandeep Pathak, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 16.04.2024 at 02:30 PM which is already fixed.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024